

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment upto 10 years of District Srinagar.

Government Order No. 3971-JK(LD) of 2024
Dated. 26-03- 2024.

In partial modification of Government Order No. 13129-JK(LD) of 2023 dated 25-09-2023, it is hereby ordered that all the criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years of District Srinagar in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Mohsin-Ul-Showkat Qadri, Sr. Additional Advocate General in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the aforesaid Sr. Additional Advocate General which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.26 -03-2024.

No: Law-Jud/153/2021-10

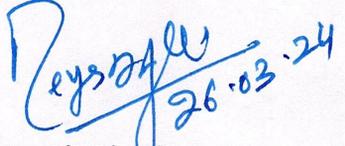
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1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Jammu.
3. Principal Secretary to Government, Home Department.
4. Director General of Police, J&K, Jammu.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Kashmir.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
8. Deputy Commissioner Srinagar.
9. Sr. Superintendents of Police, Srinagar.
10. Mr. Mohsin-Ul-Showkat Qadri, Sr. Additional Advocate General
11. Director Information, J&K, Jammu.
12. Director Archives, Archaeology and Museums, J&K, Jammu.
13. Director Litigation Kashmir.

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14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section,
18. Government Order File.
19. Concerned File.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer


26-03-2024